

**LIST OF FINAL HEARING READY MATTERS (M.A.C.T.) PERTAINING TO SINGLE BENCH**

**REF. NOTICE DATED 30/06/2020**

<b>SR.</b>	<b>CASE NO.</b>	<b>PETITIONER ADVOCATE</b>	<b>PETITIONER</b>	<b>RESPONDENT</b>	<b>RESPONDENT ADVOCATE</b>
1	FA/22/2009	ADV. AMEY KAKODKAR	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	SMT. JAYANTI R. CHARI AND 3 ORS.,	
2	FA/211/2009	ADV. V.G.P. DUKLE	JAYESH PATIL	RAFIK SULEMAN MACHHIWALA & 2 ORS.	ADV. E. AFONSO
3	FA/46/2010	ADV.SHAILESH REDKAR	SHRI. FRANCIS D'MELLO	MRS. CATARINA CARVALHO AND 2 ORS.,	MR. A. R. S. NETRAVALKAR
4	FA/137/2010	ADV. DIPTY BHOMKAR	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	MR. CHANDAN TULSIDAS GAUTHANKAR AND ORS.,	MS. R. KANTAK H/F. SHRI A. R. KANTAK
5	FA/11/2011	ADV. R. KANTAK	KADAMBA TRANSPORT CORPORATION LTD., REP. BY THEIR MANAGING DIRECTOR VENANCIO FURTADO	DEVESH TUKARAM CHODANKAR AND 4 ORS.,	SHRI ABHISHEK SAWANT
6	FA/76/2011	ADV.A. D. BHOBE	MR. VARAD VASUDEV POLJI	MR. TRINIDADE LOUIS CASTELIN AND 2 ORS.,	ADV. E. AFONSO
7	FA/21/2012	ADV. S. S. KAKODKAR	AGUSTHA D'SOUZA CARDOZO	ISMAIL AND 2 ORS.,	ADV. EMERICO AFONSO FOR R - 3.
8	FA48/2012	ADV. DEEPAK GAONKAR	VINOD GANPAT TENDULKAR	DIPU UDAY UPADHAYA AND 2 ORS.,	ADV. U.R. TIMBLE FOR R.NO.3 ADV. YADIKA MANDREKAR FOR R.NO.3
9	FA/58/2012	ADV. GAURISH AGNI	MAYA S. NAIK AND 3 ORS.,	KAVLEKAR GAS SERVICE THROUGH ITS AUTHORIZED REPRESENTATIVE, AND 2 ORS.,	ADV. NIGEL DA COSTA FRIAS FOR R.NO. 1
10	FA/59/2012	ADV. A.R.S. NETRAVALKAR	CONCEICAO M. FERNANDES AND ANR.,	SMITA BHIKAJI DESSAI	
11	FA/76/2012	ADV. D.J. PANGAM	SHAIKH MOHAMMED AMIR MAMLEKAR	JAMAIL A. L. ALI AND 2 ORS.,	ADV. EMERICO AFONSO, FOR R.NO. 3

12	FA/77/2012	ADV. AMAY A. PHADTE	LINDA FERNANDES	SAMEER SADANAND ALDONKAR AND ANR.,	ADV. AMEY KAKODKAR FOR R.NO.2 ADV. DIPTY BHOMKAR FOR R.NO.2 ADV. PANKAJ M. SHIRODKAR FOR R.NO.2
13	FA/80/2012	ADV. VALLABH D. PANGAM	SUFAL CH GHORUI	WILSON GILBERT VIEGAS AND ANR.,	ADV. EMERICO AFONSO FOR R - 2.
14	FA/82/2012	ADV. PAVITHRAN A.V	SAMEEL NARENDRA MEDEKAR AND ANR.,	SUHASINI K. SHIRODKAR AND 4 ORS.,	ADV. PRAVIN FALDESAI FOR R.NO. 1 TO 5 ADV. VENICIA LOURENCO FOR R.NO. 1 TO 5 ADV. PRIYANKA HAWANOR FOR R.NO. 1 TO 5 ADV. MANSI NAIK FOR R.NO. 1 TO 5
15	FA/85/2012	ADV. ROHAN DESAI	SANTOSH J. BORKAR	MALLINATH HUNSHYAL	ADV. EMERICO AFONSO FOR R.NO.1 TO 3.
16	FA/87/2012	ADV. ROHAN DESAI	RAMESH S. KANEKAR	MALLINATH HUNSHYAL	ADV. EMERICO AFONSO FOR R.NO.3.
17	FA/119/2012	ADV. E. AFONSO	UNITED INDIA INSURANCE CO. LTD	HEMANT DABHOLKAR AND ANR.,	ADV. R. G. RAMANI, FOR R.NO. 1
18	FA/120/2012	ADV. SUDESH USGAONKAR	DAMODAR VOLVOIKAR AND ANR.,	WEST COAST MARKETING PROP. SANJAY FONDEKAR AND 4 ORS.,	ADV. A.R.S. NETRAVALKAR FOR R.NO. 1,3 & 5
19	FA/151/2012	ADV. E. AFONSO	THE ORIENTAL INSURANCE CO. LTD, .	MR. PANDURANG BUDHO GAONKAR AND 4 ORS.,	
20	FA/2/2013	ADV. KAKODKAR SHAMBHU SATCHIDANAND	JAYANT K. NAROJI	SHUBHANGI SANTOSH NAIK AND ORS.,	ADV. ARJUN F. NAIK FOR R.NO. 1 & 2 (A)
21	FA/3/2013	ADV. KAKODKAR SHAMBHU SATCHIDANAND	JAYANT K. NAROJI	ANISHA ANKUSH NAIK AND ORS.,	ADV. RYAN DA PIEDADE MENEZES, U/LAS FOR R.NO. 1
22	FA/4/2013	ADV. KAKODKAR SHAMBHU SATCHIDANAND	SUNANDA ALIAS URMILA U. KALANGUTKAR	SURENDRA RAMDAS NAIK NACHINOLKAR AND 2 ORS.,	ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 3
23	FA/5/2013	ADV. KAKODKAR SHAMBHU SATCHIDANAND	RASHEEDABANU ALIAS RASHIDA BANU ANKALGI AND 5 ORS.,	AMIT DAYNESHWAR CHINCHONKAR AND 2 ORS.,	ADV. SIDHESH SHET FOR R.NO.2
24	FA/28/2013	ADV. A.R.S. NETRAVALKAR	RAJENDRA DATTA HALARKAR AND ANR.,	DEEPALI DINESH HALARNKAR	ADV. DEVIDAS J. PANGAM FOR R. NO. 1

25	FA/47/2013	ADV. EMERICO ESTEVAM AFONSO	NINA CORREA COLACO	SIDDHARTH SUBHAS KAMAT	
26	FA/53/2013	ADV. AMEY KAKODKAR *THE APPELLANT ADV. DIPTY BHOMKAR *THE APPELLANT ADV. PANKAJ M. SHIRODKAR *THE APPELLANT ADV. AMANDA GODINHO *THE APPELLANT	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	GANGA ALIAS GANGUBAI DHONDU SAWANT AND 6 ORS.,	ADV. RAMACHANDRA GAJANAN RAMANI FOR R.NO. 6 ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1 TO 5
27	FA/103/2013	ADV. ABHAY NACHINOLKAR	WILSON GILBERT VIEGAS	SUFAL CH GHORI AND ANR.	ADV. VALLABH D. PANGAM FOR R.NO. 1 ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 2
28	FA/104/2013	ADV. J. A. LOBO	MERLIN BETU D'SOUZA AND 2 ORS.	VIKAS KURTIKAR (DEC.) THROUGH HIS LR. PRAGATI P. KURTIKAR AND 2 ORS.	ADV. EMERICO AFONSO FOR R.NO.3.
29	FA/108/2013	ADV. VIRAJ TIMBLE	NATIONAL INSURANCE CO. LTD., THROUGH ITS AUTHORIZED OFFICER A.U. SHRINKE	NEELES RAGHAVENDRA NAIK AND 3 ORS.,	ADV. SEBASTIAN VALES FOR R - 3. ADV. ANTHONY JOE D'SILVA FOR R.NO. 1 ADV. EMERICO ESTEVAM AFONSO GA FOR R.NO. 4
30	FA/143/2013	ADV. MR. SAKHARAY ULHAS NAIK	ALEX FERNANDES AND 5 ORS.,	ABILIO P. QUADROS AND 2 ORS.,	ADV. EMERICO ESTEVAM AFONSO GA FOR R.NO. 1 ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 3 ADV. EMERICO ESTEVAM AFONSO GA FOR R.NO. 2
31	FA/148/2013	ADV. KAKODKAR SHAMBHU SATCHIDANAND	ROSA MARIA FERNANDES E SOUZA AND ANR.,	JAISINGH KIRO AND 2 ORS.,	ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 3
32	FA/1/2014	ADV. SHAILESH REDKAR	PRAKASH SAWANT DESSAI (DEC.) THROUGH LR\\\'S REP. BY NATURAL GUARDIAN BABITA PRAKASH SAWANT DES	CARMINA NOQUEIRA AND 2 ORS.,	ADV. EMERICO ESTEVAM AFONSO FOR .RNO.3
33	FA/2/2014	ADV. A. R. S. NETRAVALKAR	VINOD TULSHIDAS NAIK AND ANR.,	MARY C. DINIZ AND 5 ORS.,	

34	FA/68/2014	ADV. AJIT R. KANTAK ADV. RESHMA A. KANTAK	KADAMBA TRANSPORT CORPORATION LTD., REP BY MANAGING DIRECTOR DERRICK PEREIRA NETO	ANACLETA HENRIQUINA ILDA FERNANDES AND ANR.,	
35	FA/70/2014	ADV. AMEY KAKODKAR *THE APPELLANT ADV. DIPTY BHOMKAR *THE APPELLANT ADV. PANKAJ M. SHIRODKAR *THE APPELLANT ADV. AMANDA GODINHO *THE APPELLANT	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	FOTU DHONDU SAWANT @ ANIL DHINDU SAWANT AND ANR.,	ADV. VINAYAK GURUDAS PAI FOR R.NO. 2 ADV. SHAILESH REDKAR FOR R.NO.1 ADV. TUSHAR KARMALKAR FOR R.NO. 1
36	FA/80/2014	ADV. A. R.S. NETRAVALKAR ADV. A.R.S.NETRAVALKAR FOR APPELLANT NO. 1	JIVAS GAONKAR AND ANR.,	SUSHMITA ALIAS AMRUTEM DEIKAR AND 3 ORS.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R.1 & 3 ADV. SHAILESH REDKAR R. 1 & 3
37	FA/81/2014	ADV. SHAILESH REDKAR ADV. TUSHAR KARMALKAR	FOTU DHONDU SAWANT ALIAS ANIL DHONDU SAWANT	VISHVESH PRIOLKAR AND ANR.,	ADV. VAMAN GANESH KURTIKAR FOR R.NO. 2 ADV. NARAYAN DATTARAM GOVEKAR FOR R.NO. 2
38	FA/4/2015	ADV. AMEY KAKODKAR *THE APPELLANT ADV. DIPTY BHOMKAR *THE APPELLANT ADV. PANKAJ M. SHIRODKAR *THE APPELLANT ADV. AMANDA GODINHO *THE APPELLANT	BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD., THR. ITS AUTHORIZED SIGNATORY PRAVIN PRABHAKAR PRABHU.	KAMESHWARI RAJENDRA SABNIS AND 3 ORS.,	ADV. GAURISH N. AGNI FOR R.NO. 1 TO 3
39	FA/7/2015	ADV. MAHESH AMONKAR	COMMANDING OFFICER, MILITARY CAMP AND ANR.,	DATTATRAYA UTTURKAR AND ANR.,	ADV. JOAQUIM GODINHO FOR R.NO. 1 & 2
40	FA/10/2015	ADV. JAGANNATH JAYANT MULGAONKAR ADV. ANUSHA KAISUKAR	SUSHEELA KAMBLE AND ANR.,	PRITESH VITHOBA KALEKAR AND ANR.,	ADV. GAURISH N. AGNI FOR R.NO. 1 ADV. FERNANDES ANABEL ELDOMA FURTADO FOR R.NO. 1 ADV. SURAJ ROHIDAS NAIK FOR R.NO.2

41	FA/23/2015	ADV. JAGANNATH JAYANT MULGAONKAR ADV. JAYANT PANDURANG MULGAONKAR ADV. ANUSHA KAISUKAR ADV. PEARL ELSA REMEDIOS	NEHA NILESH ARLEKAR AND 2 ORS.,	S. D. ROCKY AND 3 ORS.,	
42	FA/28/2015	ADV. E. AFOSNO FOR THE APPELLANT	UDAY SHRIRANG NAIK.	SUNITA SURYAKANT NAGVEKAR AND ANR.,	ADV. U.R.TIMBLE FOR R.NO. 2 ADV. G. NAGVENKER FOR R.NO.1 ADV. YADIKA MANDREKAR FOR R.NO. 2
43	FA/30/2015	ADV. SHIVAN DESAI	KARNATAKA ROAD STATE TRANSPORT CORPORATION, HUBLI.	FATIMA SHAIKH AND 4 ORS.,	
44	FA/39/2015	ADV. KAKODKAR SHAMBHU SATCHIDANAND	SHOBHA RAIKAR.	ANIL SHINDE AND ANR.,	ADV. NAND KISHORE DUBEY FOR R.NO. 2 ADV. ANAND M. SHETYE FOR R.NO. 2
45	FA/40/2015	ADV. KAKODKAR SHAMBHU SATCHIDANAND	MAYA NAVELKAR.	ANIL SHINDE AND ANR.,	ADV. NAND KISHORE DUBEY FOR R.NO. 2 ADV. ANAND M. SHETYE FOR R.NO.2
46	FA/55/2015	ADV. U. R. TIMBLE ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD.,	RAJENDRA BHIKAJI NAIK SATARDEKAR AND ANR.,	ADV. JOAQUIM GODINHO FOR R.NO. 1
47	FA/58/2015	ADV. AMEY KAKODKAR *THE APPELLANT ADV. DIPTY BHOMKAR *THE APPELLANT ADV. PANKAJ M. SHIRODKAR *THE APPELLANT ADV. AMANDA GODINHO *THE APPELLANT	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., THROUGH ITS SIGNATORY PRAVIN PRABHAKAR PRABHU.	LATA RAMDAS CHARI AND 3 ORS.,	ADV. R. G. RAMANI FOR R.NO.1 & 2

48	FA/62/2015	ADV. MAURISA AQUINA MONTEIRO ADV. NARAYAN DATTARAM GOVEKAR ADV. SURESH G. PALKAR	RAMA ANDRADE.	SAMEER S. SALGAONKAR AND 2 ORS.,	ADV. AJIT R. KANTAK FOR R.NO.2 ADV. RAJAS A. KANTAK FOR R.NO.2 ADV. AJIT R. KANTAK FOR R.NO.1 ADV. RAJAS KANTAK FOR R.NO.1
49	FA/69/2015	ADV. SHIVAN DESAI	JUSTICE EURICO DAS DORES SANTANA DA SILVA.	KAMLESHKUMAR BIND AND 2 ORS.,	ADV. SURAJ ROHIDAS NAIK FOR R.NO.3
50	FA/73/2015	ADV. MARCEL MILTON GRADY SANTAN ADV. ANUSHA KAISUKAR	ROY MARCUS ANTHONY DE SOUZA.	LUIS ANTHONY TELES AND 2 ORS.,	ADV. VAMAN GANESH KURTIKAR FOR RESPONDENT NO.3
51	FA/80/2015	ADV. EMERICO ESTEVAM AFONSO	ORIENTAL INSURANCE CO. LTD. THROUGH ITS DIVISIONAL MANAGER AVINASH ANAUKAR AND ANR.,	YVETTE GOMENDES AND 5 ORS.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R.NO. 1 & 2 ADV. SHAILESH REDKAR FOR R.NO. 1 & 2 ADV. IVAN SANTIMANO FOR R.NO. 1 & 2 ADV. VAMAN GANESH KURTIKAR FOR R.NO. 5 ADV. NARAYAN DATTARAM GOVEKAR FOR R.NO. 5
52	FA/81/2015	ADV. EMERICO ESTEVAM AFONSO	ORIENTAL INSURANCE CO. LTD. THROUGH ITS DIVISIONAL MANAGER AVINASH ANAOKAR ANR.,	YVETTE GOMENDES AND 5 ORS.,	ADV. SHAILESH REDKAR FOR R.NO. 1 & 2 ADV. IVAN SANTIMANO FOR R.NO. 1 & 2 ADV. VAMAN GANESH KURTIKAR FOR R.NO. 5 ADV. NARAYAN DATTARAM GOVEKAR FOR R.NO. 5

53	FA/82/2015	ADV. EMERICO ESTEVAM AFONSO	ORIENTAL INSURANCE CO. LTD. THR. ITS DIVISIONAL MANAGER AVINASH ANAOKAR AND ANR.,	YVETTE GOMENDES AND 5 ORS.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R.NO. 1 & 2 ADV. SHAILESH REDKAR FOR R.NO. 1 & 2 ADV. IVAN SANTIMANO FOR R.NO. 1 & 2 ADV. VAMAN GANESH KURTIKAR FOR R.NO.5 ADV. NARAYAN DATTARAM GOVEKAR FOR R.NO.5
54	FA/88/2015	ADV. SURAJ ROHIDAS NAIK	NARESH RAGHUVIR CHIPKAR AND ANR.,	PRAFULLA @ SHANTABAI SHRIKANT CHARI AND 2 ORS.,	ADV. ASHWIN D. BHOBE FOR R.NO. 1 & 2 ADV. SHETYE VAISHALI VINAYAK FOR R.NO. 1 & 2 ADV. BHOBE SHRADHA SUBHASH FOR R.NO. 1 & 2 ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 3
55	FA/94/2015	ADV. EMERICO ESTEVAM AFONSO	JAGANATH HIROJI RAWOOL AND ANR.,	C. J. JOGY.,	
56	FA/106/2015	ADV. U.R.TIMBLE ADV. YADIKA MANDREKAR	THE NEW INDIA ASSURANCE COMPANY LTD.,	DIYA DEEPAK NARVEKAR AND 5 ORS.,	ADV. PAVITHRAN A.V FOR R.NO. 1A & B ADV. ASHWIN D. BHOBE FOR RESPONDENT NO. 3 ADV. BHOBE SHRADHA SUBHASH FOR RESPONDENT NO. 3 ADV. JAMES LOPES FOR R.NO.6
57	FA/107/2015	ADV. JAGANNATH JAYANT MULGAONKAR ADV. JAYANT PANDURANG MULGAONKAR	VALARIE CARVALHO.	SANJAY D. HALARNKAR AND 2 ORS.,	ADV. A.R.S NETRAVALKAR FOR R.NO.3
58	FA/108/2015	ADV. JAGANNATH JAYANT MULGAONKAR ADV. JAYANT PANDURANG MULGAONKAR	VICTORIA CARVALHO, THROUGH POA MATILDA CARVALHO.	SANJAY D. HALARNKAR AND 2 RS.,	ADV. A.R.S.NETRAVALKAR FOR R.NO.3

59	FA/109/2015	ADV. AMEY KAKODKAR *THE APPELLANT ADV. DIPTY BHOMKAR *THE APPELLANT ADV. PANKAJ M. SHIRODKAR *THE APPELLANT ADV. AMANDA GODINHO *THE APPELLANT	BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD., THROUGH ITS SIGNATORY PRAVIN PRABHAKAR PRABHU AND ANR.,	MAHESH GUNDAPPA GOUDER.	ADV. VALMIKI MENEZES
60	FA/110/2015	ADV. AJIT R. KANTAK ADV. RAJAS KANTAK	KADAMBA TRANSPORT CORPORATION LTD., REPRESENTED BY MANAGING DIRECTOR DERRICK PEREIRA.	AKSHATA SANTOSH SAWANT AND 3 ORS.,	ADV. VAMAN GANESH KURTIKAR FOR R.NO. 1, 2 & 3
61	FA/111/2015	ADV. A.R.SNETRAVALKAR	GAURI RAJENDRA KAMAT AND 2 ORS.,	SANDRA D\'SOUZA AND 3 ORS.,	ADV. DAMODAR M. DHOND FOR R.NO. 1 TO 4 ADV. VIBHAV AMONKAR FOR R.NO. 1 TO 4
62	FA/118/2015	ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD.	DR.SANJAY S. PRABHU KHOPE AND 2 ORS.,	ADV. DEEP D. SHIRODKAR FOR R.NO. 1 ADV. L. RAGHUNANDAN FOR R.NO. 1 ADV. PEREIRA SUZETTE SAVIA. A FOR R.NO. 1 ADV. VIBHAV RAJIV AMONKAR FOR R.NO. 1 ADV. GAUTAMI AMEY KAKODKAR FOR R.NO. 1 ADV. PANANDIKER GAURANG DIGAMBER FOR R.NO. 1
63	FA/122/2015	ADV. PRAVIN N. FALDESSAI ADV. MANSI NAIK	SANJIVANI @ KALPANA KISHORE KANKONKAR.	TUKARAM KUST VELIP AND 2 ORS.,	ADV. AMEY KAKODKAR FOR R.NO.3
64	FA/2/2016	ADV. DEVIDAS J. PANGAM	DISHA D. NAIK.	VISHWAJEET R. TARI AND 2 ORS	ADV. U. R. TIMBLE FOR R.NO.3
65	FA/4/2016	ADV. ALMEIDA MARIO JOAQUIM PINTO	AZAM ANWAR HARRIHAR @ AZAM ANWAR HARIAR.	GUNAJI SHETGAONKAR AND 2 ORS	ADV. AMEY JAGDISH SINAI KAKODKAR FOR R.NO.3 ADV. RAJAS KANTAK FOR R.NO.1 & 2



66	FA/10/2016	ADV. U.R. TIMBLE ADV. YADIKA MANDREKAR	THE NEW INDIA ASSURANCE COMPANY LTD.	FATIMA MALIK SHAIKH AND 7 ORS.,	ADV. SHAILESH REDKAR FOR RESPONDENT NO. 1 ADV. JALISHA TULASKAR FOR R.NO.1,5 & 6 ADV. NILIMA DIUKAR FOR R.NO.1,5 & 6 ADV. VAHIDA H. YELGAR FOR R.NO.1,5 & 6
67	FA/16/2016	ADV. VINAYAK GURUDAS PAI	CHANDRAKANT G. NAIK.	SHAIKH IMAM AND 2 ORS.,	ADV. MARIE ROSETTE PEREIRA
68	FA/32/2016	ADV. VAMAN GANESH KURTIKAR ADV. NARAYAN GOVEKAR	HDFC ERGO GENERAL INSURANCE CO. LTD., THR. ITS AUT. SIGNATORY DEEPAK FADNAVIS AND ANR.,	PANDHARI KANTA NAIK AND ANR.,	
69	FA/33/2016	ADV. A.R.S. NETRAVALKAR	UNITED INDIA INSURANCE CO. LTD.,	VICTOR DANIEL AND ANR.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR. NO. 1
70	FA/35/2016	ADV. AMEY JAGDISH SINAI KAKODKAR	THE NEW INDIA ASSURANCE CO. LTD., THR. ITS MANAGER.	VRINDA JAYANT PAI VERNEKAR AND 3 ORS.,	ADV. R. G. RAMANI FOR R.NO. 1 & 2
71	FA/48/2016	ADV. RAVI GAWAS	SALIM KHAN ALIAS SALIM PATHAN.	MURAD AHEMAD SHAIKH AND 2 ORS.	
72	FA/49/2016	ADV. DIVYA RAVIRAJ SHIRGAM FOR APPELLANT ADV. HENDRIYA P. FERNANDES FOR APPELLANT ADV. NUNO J. NARONHA FOR APPELLANT ADV. YOGESH V. NADKARNI FOR APPELLANT	JAKHOTIYA PLASTICS PVT. LTD.,	SMITA LAXMAN GAUDE AND 3 ORS.	ADV. EMERICO ESTEVAM AFONSO FOR R.NO.1,2,3 & 4
73	FA/50/2016	ADV. NARAYAN DATTARAM GOVEKAR ADV. VAMAN GANESH KURTIKAR	IFFCO TOKIO GENERAL INSURANCE CO. LTD., THR. ITS AUT. SIG. SAURABH SINGH.	CHANDRAKALA SADANAND KERKAR @ VASTAL AND 5 ORS.	ADV. SANMAN R. KENY FOR R.NO.1,2,3 & 4
74	FA/54/2016	ADV. AMEY JAGDISH SINAIKODKAR	THE NEW INDIA ASSURANCE CO.LTD.,	MILAGRIN COLACO AND 5 ORS.	ADV. JAGANNATH SAMBARI FOR R.NO.1

75	FA/69/2016	ADV. U.R. TIMBLE	NATIONAL INSURANCE CO. LTD., THR. ITS AUTHORISED OFFICER.	SWATI SHANKAR KAMBLI AND 4 ORS.	
76	FA/79/2016	ADV. SHAILESH REDKAR	GOPAL GOANKAR AND ANR.	MILAGRES RODRIGUES AND ANR.	
77	FA/84/2016	ADV. U.R.TIMBLE	NATIONAL INSURANCE CO. LTD., THR. ITS MANAGER.,	IQBAL SUBHANI SAKALI AND 2 ORS.,	ADV. SHAILESH REDKAR FOR R.NO.1
78	FA/86/2016	ADV. U.R.TIMBLE	NATIONAL INSURANCE CO. LTD. THROUGH ITS AUTHORISED OFFICER.,	GAURI GURUDAS GAONKAR AND 5 ORS.,	ADV. SARVESH KAMAT MALYEKAR FOR R-1 & N.G.OF R-2-4
79	FA/91/2016	ADV. U.R.TIMBLE	NATIONAL INSURANCE CO. LTD. THROUGH ITS AUTHORISED OFFICER.,	MARTINHA DIAS AND 2 ORS.,	ADV. JAGANNATH JAYANT MULGAONKAR R-.1, 1(A) & 1(B) ADV. PRASHEEN LOTLIKAR FOR R.NO.2 ADV. PALYEKAR VINITA VISHRAM FOR R.NO.3
80	FA/93/2016	ADV. AMEY JAGDISH SINAI KAKODKAR	NATIONAL INSURANCE COMPANY LTD., THR. ITS MANAGER.,	TULSHIDAS L. KERKAR AND 6 ORS.,	ADV. R. GAWAS FOR R.NO.1, 2 & 3 ADV. SANTOSH HARI BHARNE FOR R.NO.5
81	FA/99/2016	ADV. SANTOSH HARI BHARNE ADV. NAIK PURVA VISHNUDAS	THE ORIENTAL INSURANCE CO. LTD.,	ROHIDAS UTTAM DESSAI AND 2 ORS.,	ADV. KAKODKAR SHAMBHU SATCHIDANAND FOR R.NO.1
82	FA/103/2016	ADV. U. R. TIMBLE ADV. YADIKA MANDREKAR	THE NEW INDIA ASSURANCE COMPANY LTD.,	JAYSHREE G. GAUNDER @ GOUNDER AND 3 ORS.,	ADV. VAMAN GANESH KURTIKAR FOR R.NO.1 & 2 ADV. NARAYAN DATTARAM GOVEKAR FOR R.NO.1 & 2

83	FA/105/2016	ADV. MARCEL MILTON GRADY SANTAN ADV. CRISPINO MARCELO	GOVINDAPPA HANUMAPPA AND ANR.,	SHANKAR HAMMAPPUNAWAR AND 2 ORS.,	ADV. PRASHANT AGRAWAL FOR R.NO.2 ADV. YADIKA MANDREKAR FOR R.NO.3 ADV. U.R.TIMBLE FOR R.NO.3 ADV. ANJALI AGRAWAL FOR R.NO.2 ADV. S.SAUDAGAR FOR R.NO.2
84	FA/114/2016	ADV. DE SOUSA ZELLER	SAMUEL J. TAURO (DEC).,	KEDO KONDO SHELKO	ADV. R. G. RAMANI FOR RESPONDENT ADV. SUNANDA PANDURANG AMONKAR FOR RESPONDENT
85	FA/118/2016	ADV. U.R.TIMBLE	NATIONAL INSURANCE CO. LTD., THROUGH ITS AUT. OFFICER.,		
86	FA/122/2016	ADV. U.R.TIMBLE ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD., THROUGH ITS DIVISIONAL OFFICER.,	NARCINVA ANANTA NAIK (DECEASED) THROUGH HIS LRS. AND 2 ORS.,	ADV. MILTON MARSHAL FOR RESPONDENT 1(A) TO 1(E)
87	FA/7/2017	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. DIPTY BHOMKAR ADV. MAYUR Y. MAHAMAL	NATIONAL INSURANCE COMPANY LTD.,	MAHADEV KESHAV ADVAIKAR (DECEASED) AND ANR.,	ADV. VIBHAV R. AMONKAR FOR LR'S OF R- NO.1 (A, B & C ADV. DEEPAK GAONKAR FOR RESP. NO. 2
88	FA/8/2017	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. DIPTY BHOMKAR ADV. MAYUR Y. MAHAMAL	NATIONAL INSURANCE COMPANY LTD.,	MAHADEV KESHAV ADVAIKAR (DECEASED) AND ANR.,	ADV. DEEPAK GAONKAR FOR R.NO.2 ADV. VIBHAV RAJIV AMONKAR FOR LRS OF R- 1 (A, B & C)

89	FA/10/2017	ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. SUNITA S GUPTA	RASHMI R. GAUNKAR AND 4 ORS.,	CHARLS A. QUNTHAL AND 2 ORS.,	ADV. U.R. TIMBLE FOR R.NO.3 ADV. TANMAI GAWAS FOR R.NO.1 ADV. RAUNAK KANTAK FOR R.NO.1 ADV. SHUBHAM MANERKER FOR R.NO.1 ADV. GAURISH N. AGNI FOR R.NO.1 ADV. YADIKA MANDREKAR FOR R.NO.3
90	FA/21/2017	ADV. AMEY JAGDISH SINAI KAKODKAR FOR THE APPELLANTS	NATIONAL INSURANCE CO. LTD.,	MR. SUHAS GOVIND VOLVOIKAR AND 3 ORS.,	ADV. R. G. RAMANI FOR THE RESPONDENTS NO.1 AND 2.
91	FA/25/2017	ADV. KHOLKAR PREMANAND ANAND ADV. NISHAN P. SHIRGAOKAR ADV. DEEPIKA T. FATERPEKAR	THR PROPRIETOR, GOPIKA WOOD INDUSTRIES, REP. BY ITS PARTNER, DARSHAN SALELKAR.,	LAXMI NAIK AND 4 ORS.,	ADV. AGHA IFTIKHAR FOR R.NO.1,2 & 3 ADV. FLAVIA FERNANDES FOR R.NO.1,2 & 3 ADV. MANGUESH HARMALKAR FOR R.NO.1,2 & 3
92	FA/26/2017	ADV. SHIVAN DESAI ADV. NAIK SANTOOR ADV. MARIA SILVEIRA ADV. JATIN RAMAIYA ADV. MANOJ NAIK ADV. BHARNE SADHVI MANGESH	DINESH DIVSEKAR.,	DINKAR A. MATAWANKAR AND 2 ORS.,	

93	FA/32/2017	ADV. SANMAN R. KENY	NARAYAN GAONKAR (DECEASED) THR. LRS. AND ANR.,	MOHAN SHETTY AND ANR.,	ADV. PRASHANT AGRAWAL FOR R.NO.1 & 2 ADV. ANJALI AGRAWAL FOR R.NO.1 & 2 ADV. SALIL SATISH SAUDAGAR FOR R.NO.1 & 2
94	FA/34/2017	ADV. PRASHIL AROLKAR	NARCIVHA CHARI ALSO KNOWN AS NARCINHVA CHARI.,	JOAO PEREIRA AND 2 ORS.,	ADV. VAMAN GANESH KURTIKAR FOR R.NO.2 ADV. RESHMA SATARDEKAR FOR R.NO.1 & 3 ADV. AMEY KAKODKAR FOR R.NO.2
95	FA/36/2017	ADV. U.R. TIMBLE ADV. YADIKA MANDREKAR ADV. SUPHAL S. KAMAT	NATIONAL INSURANCE CO. LTD., THR. ITS DIVISIONAL MANAGER.,	TEJASWINI VIVEK NABAR AND 3 ORS.,	ADV. GURU SHIRODKAR FOR R.NO.1 ADV. PRITAM ROHIDAS GAUDE FOR R.NO.1
96	FA/37/2017	ADV. MAHESH AMONKAR	NAVIN C. NAIK.,	ARCHANA RAMDAS SAPEKAR AND 2 ORS.,	ADV. MILTON MARSHAL FOR RESPONDENT NO. 1 & 2
97	FA/42/2017	ADV. U. R. TIMBLE ADV. YADIKA MANDREKAR ADV. SUPHAL S. KAMAT	NATIONAL INSURANCE CO. LTD., THR. ITS BRANCH MANAGER.,	MANDA MADHU SHETGAONKAR AND 4 ORS.,	ADV. R. G. RAMANI FOR R.NO.1,2 & 3 ADV. SUNANDA PANDURANG AMONKAR FOR R.NO.1,2 & 3
98	FA/50/2017	ADV. VAMAN GANESH KURTIKAR *THE APPELLANT ADV. NARAYAN DATTARAM GOVEKAR *THE APPELLANT ADV. GOPAL KESHAV TELI *THE APPELLANT	PETER D\'SILVA.,	ROQUE OLAVO SOARES AND 2 ORS.,	

99	FA/51/2017	ADV. GOPAL KESHAV TELI *THE APPELLANT ADV. NARAYAN DATTARAM GOVEKAR *THE APPELLANT ADV. VAMAN GANESH KURTIKAR *THE APPELLANT	MARY FERNANDES.,	ROQUE OLAVO SOARES AND 2 ORS.,	ADV. SUSAN LINHARES FOR RESPONDENT 1 & 2
100	FA/56/2017	ADV. SANMAN R. KENY	BENIDITA JOSE OLIEVEIRO.,	NAVEN COSTANCIO CARDOZA AND 2 ORS.,	ADV. JAMES LOPES FOR R.NO.3
101	FA/59/2017	ADV. AMAY ARJUN PHADTE ADV. ABHIJIT PRAMOD GOSAVI	SARITA AGARWAL.,	FELECIA COELHO AND 2 ORS.,	ADV. GAURI PRABHAKAR BORKAR FOR R.NO.3 ADV. JAMES LOPES FOR R.NO.3 ADV. SWIZEL FERNANDES FOR R.NO.3
102	FA/61/2017	ADV. AMEY JAGDISH SINAI KAKODKAR	THE NEW INDIA ASSURANCE CO. LTD., THR. ITS MANAGER.,	KRISHNA SAKHARAM BAING AND 3 ORS.,	ADV. SALIL SATISH SAUDAGAR FOR R.NO.3 & 4 ADV. VINOJ K. DANIEL FOR R.NO.1 & 2
103	FA/69/2017	ADV. U.R.TIMBLE ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD., THR. ITS BRANCH MANAGER.,	ABDUL KARIM @ ABDULSAB NADAF AND 7 ORS.,	ADV. ASHWIN D. BHOBE FOR R.NO.1
104	FA/70/2017	ADV. U.R. TIMBLE ADV. SUPHAL S. KAMAT ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD., THR. ITS BRANCH MANAGER.,	SHOBHA VASSANT GAUDE NEE @ SHOBHA VASSANT BHOMKAR NEE @ SHOBHA NARAYAN KERKAR AND 4 ORS.,	ADV. VAMAN GANESH KURTIKAR FOR R.NO.1,2,3 & 4

105	FA/76/2017	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. DIPTY BHOMKAR ADV. MAYUR Y. MAHAMAL	THE NEW INDIA ASSURANCE CO. LTD., THR. ITS MANAGER.,	REKHA SHRIKANT KANDOLKAR AND 3 ORS.,	ADV. SALIL SATISH SAUDAGAR FOR RESPONDENT NO. 1 & ADV. SALIL SATISH SAUDAGAR FOR R.NO.1 & 2 ADV. EMERICO ESTEVAM AFONSO FOR R.NO.3 & 4 ADV. SEBASTIAN FERNANDES FOR R.NO.3 & 4 ADV. JEWELA NAIK FOR R.NO.3 & 4
106	FA/79/2017	ADV. U. R. TIMBLE ADV. YADIKA MANDREKAR	THE NEW INDIA ASSURANCE CO.,	SAYED KHADAR AND 3 ORS.,	
107	FA/83/2017	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. MAYUR Y. MAHAMAL ADV. DIPTY BHOMKAR ADV. PANKAJ SHIRODKAR	THE NEW INDIA ASSURANCE CO. LTD., THR. ITS MANAGER.,	NAZIMA SHAIKH @ NAZIMA BI AND 5 ORS.,	ADV. DEVIDAS J. PANGAM FOR R.NO.1 TO 4 ADV. LUIS FERNANDES FOR R.NO.1 TO 4 ADV. SUBHASH SALGAONKAR FOR R.NO.1 TO 4 ADV. TUSHAR KARMALKAR FOR R.NO.1 TO 4 ADV. DEVIDAS J. PANGAM FOR R.NO.1 TO 4
108	FA/87/2017	ADV. ASHA A. DESAI ADV. SHUBHANGI SAWANT ADV. RESHMA KALE	SUDARSHAN @ DARSHAN SANANT.,	ABHIJIT MORTULO PEELNEKAR AND 2 ORS.,	ADV. AMEY KAKODKAR FOR R.NO.1 & 2 ADV. DIPTY BHOMKAR FOR R.NO.1 & 2 ADV. PANKAJ M. SHIRODKAR FOR R.NO.1 & 2

109	FA/96/2017	ADV. U.R. TIMBLE ADV. YADIKA MANDREKAR	NATIONAL INSURANCE CO. LTD., THR. ITS DIVISIONAL MANAGER.,	ENDRESHIA ASHIANA FERNANDES AND 2 ORS.,	ADV. RYAN DA PIEDADE MENEZES FOR R.NO.1 ADV. BENTAO OLIVEIRA FOR R.NO.1
110	FA/105/2017	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. MAYUR Y. MAHAMAL ADV. DIPTY BHOMKAR ADV. PANKAJ SHIRODKAR	NATIONAL INSURANCE CO. LTD., THR. ITS MANAGER.,	BASAVARAJ BHIMAPPA HAGIDAL AND 3 ORS.,	ADV. PRAVIN N. FALDESSAI FOR R.NO.1 & 2 ADV. PEARL ELSA REMEDIOS FOR R.NO.3 & 4 ADV. VENICIA LOURENCO FOR R.NO.1 & 2 ADV. MANSI NAIK FOR R.NO.1 & 2 ADV. PRIYANKA HAWANOOR FOR R.NO.1 & 2 ADV. VIDHATI SHETYE FOR R.NO.1 & 2
111	FA/107/2017	ADV. AJIT R. KANTAK ADV. S. VEREKAR ADV. RAJAS KANTAK	KADAMBA TRANSPORT CORPORATION LTD., REP. BY M.D., DERICK PEREIRA NETO.,	PREMDATTA MOHANDAS KAVLEKAR AND ANR.,	ADV. SHETYE KAUSHAL TULSHIDAS FOR R.NO.1 ADV. SAMEER PUNDALIK KHEDEKAR FOR RESPONDENT NO. 1
112	FA/109/2017	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	FRANKY CARVALHO @ NEVES FRANKY CARVALHO.,	RAJU JASWANT SINGH (DISMISSES IN VIEW OF ORDER DTD. 22/12/16 PASSED IN MCA 373/2015) AND 5 ORS.,	ADV. EMERICO ESTEVAM AFONSO FOR R.NO. 3



113	FA/112/2017	ADV. FERNANDES EDWARD JUSTINO	HARI CHIRAYARUKIL PADMARAJAN.,	ANAND A. NAIK (DEC) THR. HIS LRS. AND 3 ORS.,	ADV. KHOLKAR PREMANAND ANAND FOR R.NO.1 ADV. D. T. FATERPEKAR FOR R.NO.1 ADV. N. P. SHIRGAOKAR FOR R.NO.1 ADV. AMEY KAKODKAR FOR R.NO.4 ADV. DIPTY BHOMKAR FOR R.NO.4 ADV. PANKAJ M. SHIRODKAR FOR R.NO.4
114	FA/115/2017	ADV. U.R. TIMBLE ADV. YADIKA MANDREKAR ADV. SUPHAL KAMAT	NATIONAL INSURANCE CO. LTD., THR. ITS AUTHORIZED OFFICER.,	SHASHIKANT TAMSE AND 3 ORS.,	ADV. MARIE ROSETTE PEREIRA FOR R.NO.1 & 2
115	FA/133/2017	ADV. RAVI GAWAS	OMKAR BHALCHANDRA CHODANKAR AND 2 ORS.,	SHAUNAQ ANANT PAI AND ANR.,	ADV. JOS. PETER D'SOUZA FOR R.NO.1
116	FA/139/2017	ADV. VALMIKI MENEZES	NEWTON CRUZ AND 2 ORS.,	SARANG BETKIKER AND 2 ORS.,	ADV. MILTON MARSHAL FOR R.NO.1 & 2 ADV. AMEY KAKODKAR FOR R.NO.3 ADV. PANKAJ M. SHIRODKAR FOR R.NO.3 ADV. DIPTY BHOMKAR FOR R.NO.3
117	FA/1/2018	ADV. MILTON MARSHAL ADV. CRISPINO D. MARCELO	KUNDA VASANT GAUDE @ PRATIKSHA PURUSHOTTAM GAWADE.,	VIJENDRA BABUSO NAIK AND 2 ORS.,	ADV. FONSECA CLAYTON ANTHONY FOR R.NO.3

118	FA/5/2018	ADV. MILTON MARSHAL ADV. CRISPINO D. MARCELO	GANPAT SINGH.,	GUNDU CHANDRASHEKAR AND 2 ORS.,	ADV. AMEY KAKODKAR FOR R.NO.3 ADV. DIPTY BHOMKAR FOR R.NO.3 ADV. PANKAJ M. SHIRODKAR FOR R.NO.3 ADV. AMANDA GODINHO FOR R.NO.3
119	FA/18/2018	ADV. AJIT R. KANTAK ADV. RAJAS KANTAK ADV. S. VEREKAR	KADAMBA TRANSPORT CORPORATION LTD., REP. BY THEIR MANAGING DIRECTOR, DERRICK PEREIRA NETO AND ANR.,	VISHRAM JADHAV AND ANR.,	ADV. VALLABH D. PANGAM FOR RESPONDENTS ADV. VALLABH D. PANGAM FOR RESPONDENT
120	FA/26/2018	ADV. JUDAS CHAGAS SILVA	RAJENDRA BABANI NAIK.,	SUBASH GAONKAR AND 2 ORS.,	ADV. AJIT R. KANTAK FOR R.NO.1 & 2 ADV. RAUNAK AJIT KANTAK FOR R.NO.1 & 2 ADV. S.VEREKAR FOR R.NO.1 & 2
121	FA/33/2018	ADV. PAVITHRAN A.V ADV. SHRUTI BHOMKAR ADV. BORKAR NIKHITA CHANDRAKANT	THE UNITED INDIA INSURANCE CO. LTD., THR. ITS DIVISIONAL MANAGER.,	GOPIKI RAMDAS GAUDE @ GAWADE AND 3 ORS.,	ADV. FONSECA CLAYTON ANTHONY FOR R.NO.1 & 2 ADV. MILTON MARSHAL FOR R.NO.1 & 2
122	FA/36/2018	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. DIPTY BHOMKAR	BAJAJ ALLAINZ GENERAL INSURANCE CO. LTD., THR. SENIOR LEGAL EXECUTIVE, NILESH S. GANDHI.,	YESWANT DATTARAM SALGAONKAR AND 2 ORS.,	ADV. R. G. RAMANI FOR RESP. NO. 1 & 2 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R- 1 & 2

123	FA/80/2018	ADV. SHIVADATTA PRAKASH MUNJ	LAXMI CHOLU PEREIRA.,	NILESH FALKAR AND 2 ORS.,	ADV. AMEY KAKODKAR FOR R.NO.3 ADV. SARVESH DINDER KAMAT MALYEKAR FOR R.NO.1 & 2 ADV. SONAL KAMAT MALYEKAR FOR R.NO.1 & 2 ADV. DIPTY BHOMKAR FOR R.NO.3 ADV. PANKAJ M. SHIRODKAR FOR R.NO.3
124	FA/111/2018	ADV. RISHIKESH P. GAWTHANKAR ADV. SUDESH M. NAIK	ANITA NARENDRA PARSEKAR AND 2 ORS.,	PAWAN HARI HARIRAM ARYA AND 2 ORS.,	ADV. ULHAS BHAGWANT PAI RAIKAR FOR R.NO.2 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R.NO.2 ADV. AMEY JAGDISH SINAI KAKODKAR FOR RESPONDENT 3 ADV. DIPTY BHOMKAR FOR RESPONDENT 3 ADV. PANKAJ SHIRODKAR FOR RESP. 3 ADV. AMANDA GODINHO FOR RESP. 3
125	FA/139/2018	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. PANKAJ SHIRODKAR ADV. DIPTY BHOMKAR	NATIONAL INSURANCE COMPANY LTD., THR. ITS MANAGER., PANDARINATH S. ANVEKAR.,	ANANT SURYAKANT WADKAR AND 3 ORS.,	ADV. RAVI GAWAS FOR R.NO.3(A&B) ADV. RAVI GAWAS FOR R.NO.3(C) ADV. DEEPAK GAONKAR FOR RESPONDENT NO. 1

126	FA/157/2018	ADV. JAMES LOPES ADV. GAURI PRABHAKAR BORKAR	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., THR. THE LEGAL MANAGER, HEMANT GAONKAR.,	PANDURANG G. HALARNKAR AND 2 ORS.,	ADV. GERSON VELOSO DE SOUZA FOR R.NO.1
127	FA/33/2019	ADV. SALIL SATISH SAUDAGAR ADV. SATISH S. SAUDAGAR	BHIMSEN TANAJI GAWADE AND ANR.,	GOVT. OF GOA, THE DIRECTOR OF FIRE EMERGENCY SERVICES AND ANR.,	ADV. SHAILESH REDKAR FOR R.NO.1
128	FA/81/2019	ADV. MILTON MARSHAL ADV. JEEVAN P BANDEKAR ADV. SHALAKA USGAONKAR	PRABHAKAR GAONKAR AND 3 ORS.,	PRAVIN P. GAONKAR AND 3 ORS.,	ADV. AMEY KAKODKAR FOR R.NO.3 ADV. DIPTY BHOMKAR FOR R.NO.3 ADV. PANKAJ M. SHIRODKAR FOR R.NO.3 ADV. AMANDA GODINHO FOR R.NO.3

Place : Panaji  
Date : 13/07/2020

SD/-  
REGISTRAR (JUDICIAL)  
HIGH COURT OF BOMBAY AT GOA

158

159